

Government of Jammu and Kashmir,
Transport Department, Civil Secretariat,
J&K, Jammu.

NOTIFICATION

Jammu, the 19th of March, 2021.

S.O. 97 .-In exercise of powers conferred by sub-section (1) of section 67 of the Motor Vehicles Act, 1988 (Central Act No. 59 of 1988), and in partial modification of notification SRO-341 dated 10th August, 2018, the Government of Jammu and Kashmir hereby direct the State Transport Authority to fix the maximum chargeable fare in respect of following types of commercial passenger vehicles as per the percentage of fare hike (over and above the rates as notified vide notification SRO-341 dated 10th August, 2018) shown against each category:-

S.No.	Type of Vehicle	Fare Hike %
I	Big Busses (Stage Carriages)	19%
II	Medium/Mini Buses (Stage Carriages)	19%
III	Taxi/Maxi Cab (Buses Model Contract Carriages like; Sumo, Bolero, Tata Indica, Swift, Tata Winger, Tempo Traveler etc.)	19%
IV	Taxi/Maxi Cabs (Medium segment tourist Taxi/Maxi Cab contract carriages like; Tavera, Scorpio, Qualis, Xylo etc)	19%
V	Taxi/Maxi Cabs (Premium class Tourist Taxi/Maxi Cab contract Carriages like Innova, Fortuner etc).	19%
VI	Auto Rickshaw viz. Tata Magic (Auto)	19%

By order of the Government of Jammu and Kashmir.

Sd/-

(Hirdesh Kumar)IAS

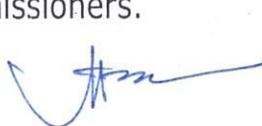
Commissioner/Secretary to Government
Transport Department.

No:- TR-27/MVD/Passenger Fare/2017

Dated: 19.03.2021

Copy to the:-

1. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
2. Joint Secretary, Government of India, Ministry of Road, Transport and Highways, Transport Bhawan, 1 Parliamentary Street, New Delhi.
3. All Administrative Secretaries.
4. Divisional Commissioner, Jammu/Kashmir.
5. Inspector General of Police, Traffic, J&K
6. All Deputy Commissioners.

8. Managing Director, JKRTC, Jammu.
9. Director, State Motor Garages J&K.
10. OSD to Advisor (B) to Hon'ble Governor.
11. Pvt. Secretary to Chief Secretary.
12. Private Secretary to Commissioner/Secretary to Government, Transport Department.
13. Government Press, Jammu for publication in extra ordinary issue of Government Gazette.
14. In-Charge Website.
15. S.O file.


(Raj Mohammad Malik) KAS 19/3/21
Deputy Secretary to the Government
Transport Department.
